

(b) During 1948, only 180 road-rollers were imported. Afterwards, there has been no import in the years 1949 to 1952.

(c) Yes, Sir. The entire quantity of road-rollers ordered is now covered by firm indents.

AMOUNT REALISED OUT OF SURPLUS STORES

137. SHRI M. VALIULLA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state.

(a) what is the amount realised—

(i) by the disposal of surplus stores accumulated since 1st March 1951; and

(ii) from the stocks existing prior to 1st March 1951 but disposed of after that date;

(b) which are the Ministries of Government and other bodies that contributed articles for disposal after the 1st March 1951; and

(c) the amount realised out of the disposals of each Ministry and other body after the 1st March 1951?

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAJ): (a) (i) Rs. 4,17,57,378 in respect of stores declared during the period from 1st March 1951 to 31st July 1953.

(ii) Rs. 3,92,34,453.

(b) and (c). A statement giving the requisite information is attached. [See Appendix V, Annexure No. 70.]

COMPLAINTS REGARDING SUPPLY OF COAL

138. SHRI M. VALIULLA: Will the Minister for PRODUCTION be pleased to state:

(a) whether Government have received any complaints from foreign Governments and firms about the bad quality of coal supplied to them;

(b) if so, how many complaints were received and from which countries; and

(c) whether any enquiry was instituted regarding these complaints and if so, what is the result of such enquiry?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a), (b) and (c). None during the current year so far. A statement giving the required information in respect of complaints received during the last few years is placed on the Table of the Council. [See Appendix V, Annexure No. 71.]

ELECTION TO EMPLOYEES' STATE INSURANCE CORPORATION

MR. CHAIRMAN: Shri Gopinath Singh being the only candidate nominated for election to the Employees' State Insurance Corporation, I hereby declare him duly elected to the said Corporation.

PAPERS LAID ON THE TABLE

(1) REPORTS OF TARIFF COMMISSION ON CONTINUANCE OF PROTECTION TO WOOD SCREW INDUSTRY AND PLYWOOD AND TEA-CHEST INDUSTRY.

(2) MINISTRY OF COMMERCE AND INDUSTRY RESOLUTIONS AND NOTIFICATIONS.

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Sir, I lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

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(i) Report of the Tariff Commission on the continuance of protection to the Wood Screw Industry.

(ii) Ministry of Commerce and Industry Resolution No. 35(1)/53, dated the 22nd August 1953.